

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO. 2433
TO BE ANSWERED ON 14.12.2015**

Girls Hostel in Senior Secondary School

†2433. SHRIMATI JYOTI DHURVE:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to make arrangement of hostels exclusively for the girls belonging to the Scheduled Castes, Scheduled Tribes and Other Backward Class in secondary schools;
- (b) if so, the names of the States in which such efforts have been made; and
- (c) the number of girls benefited therefrom?

**ANSWER
MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SMT. SMRITI ZUBIN IRANI)**

(a) to (c) The Rashtriya Madhyamik Shiksha Abhiyan (RMSA) under the Ministry of Human Resource Development has a component for setting up of Girls Hostels for girl students in the age group of 14-18 years studying in classes IX to XII and belonging to Scheduled Caste (SC), Scheduled Tribe (ST), Other Backward Class (OBC), Minority communities and Below Poverty Line (BPL) families. State-wise status of Hostels and Girls benefited under the scheme is at **Annexure-I**.

The Ministry of Social Justice & Empowerment has two schemes namely (i) Babu Jagjivan Ram Chhatrawas Yojana (BJRCY) for Construction of Hostels especially for Scheduled Caste Girls in middle and higher secondary classes, in every block headquarters, or in low literacy Districts not having any Hostel and (ii) Scheme of Construction of Hostels for Other Backward Class Boys and Girls under which Hostels

are sanctioned exclusively for Girls also. State-wise status of Hostels and SC Girls benefited under the scheme BJRCY is at **Annexure-II** and the State-wise status of Construction of Hostels for OBC Boys & Girls is at **Annexure-III**.

The Ministry of Tribal Affairs has a scheme namely Strengthening Education among ST Girls in Low Literacy Districts. Under this, there are provisions to set up and run Hostels to benefit ST Girls. State-wise status of ST Girls benefited under the Non Government Organisation (NGO) component of the scheme is at **Annexure-IV** and the State wise status of ST Girls benefited under the State/Union Territory component of the Scheme is at **Annexure-V**.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (c) OF LOK SABHA UNSTARRED
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State-wise number of Girls Hostels approved under Girls Hostel component of Rashtriya Madhyamik Shiksha Abhiyan along with enrolment of Girls				
S.	State Name	Approved	Functional	Enrollment in
1	ANDHRA PRADESH	163*	-	-
2	ARUNACHAL PRADESH	20	5	500
3	ASSAM	81*	-	-
4	BIHAR	292*	1	100
5	CHHATTISGARH	74	73	4618
6	D & N HAVELI	1*	-	-
7	GUJARAT	85	35	1124
8	HARYANA	36	2	132
9	HIMACHAL PRADESH	5	2	100
10	JAMMU & KASHMIR	68*	-	-
11	JHARKHAND	162	81	11205
12	KARNATAKA	74	60	3094
13	MADHYA PRADESH	201	201	18345
14	MAHARASHTRA	43*	-	-
15	MANIPUR	5*	-	--
16	MEGHALAYA	9*	-	-
17	MIZORAM	1*	-	-
18	NAGALAND	11*	-	-
19	ODISHA	130*	-	-
20	PUNJAB	21	18	543
21	RAJASTHAN	186	124	6147
22	TAMIL NADU	44	44	3145
23	TELANGANA	232	91	9100
24	TRIPURA	9	5	179
25	UTTAR PRADESH	191*	-	-
26	UTTARAKHAND	19	18	358
27	WEST BENGAL	62*	-	-
Total		2225	760	58690

* In progress

ANNEXURE- II**STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (c) OF LOK SABHA
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STATE WISE NUMBER OF SC GIRLS HOSTELS SANCTIONED UNDER BJRCY AND NUMBER OF BENEFICIARIES							
S. NO.	Name of the State		2012-13		2013-14		2014-15
		No. of Hostels	Beneficiaries	No. of Hostels	Beneficiaries	No. of Hostels	Beneficiaries
1	Andhra Pradesh	0	0	3	471	0	0
2	Assam	1	56	3	224	0	0
3	Bihar	0	0	1	90	0	0
4	Gujarat	6	600	1	60	0	0
5	Haryana	4	400	1	88	1	80
6	Himachal Pradesh	0	0	1	94	0	0
7	Jammu & Kashmir	0	0	1	100	0	0
8	Jharkand	5	300	0	0	0	0
9	Karnataka	0	0	2	200	0	0
10	Madhya Pradesh	0	0	6	350	0	0
11	Maharashtra	1	100	5	442	2	176
12	Manipur	4	400	2	100	5	450
13	Punjab	0	0	1	100	2	166
14	Rajasthan	1	100	0	0	1	100
15	West Bengal	10	900	6	600	3	300
Total		32	2856	33	2919	14	1272

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MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT

NUMBER OF SC GIRLS BENEFICIALRY DURING THE LAST THREE YEARS UNDER THE SCHEME OF CONSTRUCTION OF HOSTELS FOR OTHER BACKWARD CLASS BOYS AND GIRLS			
S. No	State Name	Number of Girls Hostels	Number of seats for Girls
1	Andhra Pradesh	90	9000
2	Assam	9	580
3	Bihar	2	200
4	Chhattisgarh	11	650
5	Gujarat	11	1025
6	Haryana	3	300
7	Himachal Pradesh	2	150
8	Jharkhand	14	800
9	Karnataka	70	3565
10	Kerala	3	260
11	Madhya Pradesh	58	3300
12	Manipur	4	330
13	Odisha	5	400
14	Sikkim	6	500
15	Tamil Nadu	90	5050
16	Tripura	2	166
17	Uttar Pradesh	41	2212
18	West Bengal	5	440
19	Uttarakhand	1	100
Total		427	29028

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MINISTRY OF TRIBAL AFFAIRS

**NUMBER OF BENEFICIARIES COVERED IN “STRENGTHENING EDUCATION
AMONG SCHEDULED TRIBE GIRLS IN LOW LITERACY DISTRICTS” (NGO
Component)**

S. NO.	Name of the State	2012-13	2013-14	2014-15
1	Andhra Pradesh	0	0	3898
2	Arunachal Pradesh	0	100	100
3	Chhattisgarh	180	192	192
4	Gujarat	0	9036	10999
5	Jharkhand	100	0	150
6	Madhya Pradesh	0	4148	2661
7	Maharashtra	540	440	200
8	Odisha	6835	5974	1236
9	Rajasthan	100	438	1392
10	Telangana	0	0	3129
	Total	7755	20328	23957

ANNEXURE-V

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MINISTRY OF TRIBAL AFFAIRS

**NUMBER OF GIRLS BENEFICIARY UNDER THE SCHEME OF “HOSTELS FOR ST GIRLS
AND BOYS” (STATE/UNION TERRITORY COMPONENT)**

SL. No	Name of State/UTs	No. of seats created
		Girls
1	Andhra Pradesh	3344
2	Arunachal Pradesh	1226
3	Assam	500
4	Chhattisgarh	1638
5	Gujarat	5105
6	Himachal Pradesh	666
7	Jammu & Kashmir	100
8	Jharkhand	2300
9	Karnataka	450
10	Kerala	560
11	Madhya Pradesh	7580
12	Maharashtra	250
13	Manipur	1100
14	Meghalaya	200
15	Mizoram	640
16	Nagaland	1000
17	Odisha	33040
18	Rajasthan (Tribal Area Development Deptt.)	3950
	Rajasthan (Social Justice & Empowerment Deptt.)	1650
19	Sikkim	425
20	Tamil Nadu	200
21	Tripura	2450
22	Uttarakhand	200
23	West Bengal	160
24	Uttar Pradesh	50
25	D. & N. Haveli	480
	Total	69264